

DIVISION BENCH  
COURT - I

O-215

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/25(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF VIJAYA INVESTMENT CONSULTANTS PRIVATE LIMITED)</b>
UNDER SECTION	<b>SEC 252 (1) - BY GOVERNMENT BODY</b>

**Appearance via video conference/physically**

Mr. Sailendra Kumar Tiwari, Adv.

] For the Appellant

Mr. Jayesh Choradia, Adv.

Mr. Mrinal Kanti Barua, DROC

] For RoC, WB

**ORDER**

1. Ld. Counsel for the Appellant present.
2. Mr. Mrinal Kanti Barua, DROC, appearing for the RoC, W.B. seeks three weeks' time to file its Report. Time is allowed.
3. Post this matter thereafter on **27.06.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**